

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O. A. No. 410 1992.

DATE OF DECISION 28.4.93

P.P. Karthiayani & T.V. Sosa Applicant (s)

P. K. Ravisankar Advocate for the Applicant (s)

Versus

Divisional Personnel Officer Respondent (s)
Southern Railway, Trivandrum and others

Smt. Sumathi Dandapani for R-1

Mr. Mathews J. Nedumpara for R-2 Advocate for the Respondent (s)

Mr. D. Sreekumar GP for R-3

CORAM :

The Hon'ble Mr. N. DHARMADAN JUDICIAL MEMBER

The Hon'ble Mr. R. RANGARAJAN ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the Judgement? Ye
2. To be referred to the Reporter or not? As
3. Whether their Lordships wish to see the fair copy of the Judgement? As
4. To be circulated to all Benches of the Tribunal? As

JUDGEMENT

MR. N. DHARMADAN JUDICIAL MEMBER

Applicants are retired Railway servants. They have filed this application for getting the amount of gratuity awarded in their favour as per Annexure A1(a) and A2(a).

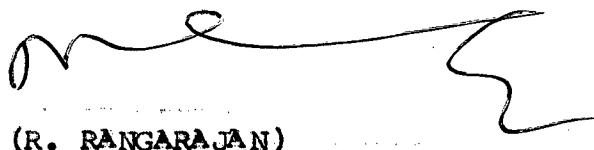
2. At the time when the case was taken up for hearing, the only question that survives for consideration is regarding payment of interest. The amount awarded as per the orders referred to above has already been paid by the Railways.

The first applicant is entitled to a statutory interest @ 10% for an amount of Rs. 700/- from 30.11.90 to 31.3.93.

Regarding the second applicant he is entitled to similar interest for a total amount of Rs. 1506/-. Since a sum of

to the applicant
Rs. 1005/- was paid as per cheque No. 176678 dated 2.4.91,
the interest shall be paid from 30.11.90 to 2.4.91. *for the amount*
remaining Rs. 505/- was paid to him vide cheque No. 493776
dated 31.3.93. So the applicant is eligible for interest
on Rs. 505/- from 30.11.90 to 31.3.93. The interest due
to the applicants as stated above shall be disbursed to
them within a period of one month from the date of
communication of this order.

3. The application is disposed of on the above lines.
4. There shall be no order aste costs.


(R. RANGARAJAN)
ADMINISTRATIVE MEMBER


28.4.93
(N. DHARMADHAN)
JUDICIAL MEMBER

28.4.93

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